

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

SERVICE TAX APPLICATION (COD) NO: 86664 OF 2019
(on behalf of appellant)

IN

SERVICE TAX APPEAL NO: 88323 OF 2019

[Arising out of Order-in-Original No: 36-37/SK/COMMR/RGD/2018-19 dated 29th March 2019 passed by the Commissioner of CGST & Central Excise, Raigad.]

Shree Vijaya Engineering and Construction Pvt. Ltd.
210, Shubham Comm Complex, Sector-11, Matheran Road,
New Panvel East, Navi Mumbai-410206

...
Appellant

versus

Commissioner of CGST & Central Excise-
Raigad
Plot No. 1, Sector-17, Khandeshwar,
Navi Mumbai-410206

...Respondent

WITH

SERVICE TAX APPLICATION (COD) NO: 86665 OF 2019
(on behalf of appellant)

IN

SERVICE TAX APPEAL NO: 88324 OF 2019

[Arising out of Order-in-Original No: 36-37/SK/COMMR/RGD/2018-19 dated 29th March 2019 passed by the Commissioner of CGST & Central Excise, Raigad.]

Rangala H Prasad
210, Shubham Comm Complex, Sector-11, Matheran Road,
New Panvel East, Navi Mumbai-410206

... Appellant

versus

Commissioner of CGST & Central Excise-
Raigad
Plot No. 1, Sector-17, Khandeshwar,
Navi Mumbai-410206

...Respondent

APPEARANCE:

None for the appellants

Shri Onil Shivadikar, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO: A / 85548-85549/2022

DATE OF HEARING:	09/06/2022
DATE OF DECISION:	09/06/2022

PER: CORAM

These applications seek condonation of delay in filing of service tax appeal no. 88323 and 88324 of 2019 challenging order-in-original no. 36-37/SK/COMMR/RGD/2018-19 dated 29th March 2019 of Commissioner of CGST & Central Excise, Raigad.

2. None appeared for the applicants and it is seen from the records that the applicants are consistently unrepresented, either in person or through Counsel, after 10th February 2020. In these circumstances, it is presumed that the applicants have no desire to prosecute the applications. Therefore, applications are dismissed. Consequently, the appeals also stand dismissed.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

**/as*

(C J MATHEW)
Member (Technical)